

containing corrigendum to Notification No. G.S.R. 124 dated the 18th January, 1969.

- (xxviii) The Indian Administrative Service (Fixation of Cadre Strength) Eighteenth Amendment Regulations, 1975, published in Notification No. G.S.R. 2660, in Gazette of India dated the 15th November, 1975.
- (xxix) The Indian Administrative Service (Pay) Seventeenth Amendment Rules, 1975, published in Notification No. G.S.R. 2661 in Gazette of India dated the 15th November, 1975.
- (xxx) The All India Services (Study Leave) Amendment Regulations, 1975, published in Notification No. G.S.R. 2691 in Gazette of India dated the 22nd November, 1975.
- (xxxix) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1975, published in Notification No. G.S.R. 2692 in Gazette of India dated the 22nd November, 1975.
- (xxxixii) The Indian Administrative Service (Appointment by Promotion) Fourth Amendment Regulations, 1975 published in Notification No. G.S.R. 2723 in Gazette of India dated the 29th November, 1975.
- (xxxixiii) The All India Services (Study Leave) Second Amendment Regulations, 1975, published in Notification No. G.S.R. 2779 in Gazette of India dated the 13th December, 1975.

- (xxxiv) The All India Services (Death-cum-Retirement Benefits) Sixth Amendment Rules, 1975, published in Notification No. G.S.R. 2830 in Gazette of India dated the 20th December, 1975.

[Placed in Library. See No. LT-9996/76].

REVIEW & ANNUAL REPORT OF INDIAN RARE EARTHS LTD., BOMBAY FOR 1974-75

THE MINISTER OF ENERGY (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1974-75.
- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9997/76].

REVIEW AND ANNUAL REPORTS OF DELHI SMALL INDUSTRIES DEVELOPMENT CORPORATION LTD. FOR 1971-74

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Delhi Small Industries Development Corporation Limited, Delhi, for the years 1971-72, 1972-73 and 1973-74.